MANIPUR GAZETTE

E X T R A O R D I N A R Y
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No. 117 **Imphal, Wednesday September 17, 2025** **(Bhadra 26, 1947)**

GOVERNMENT OF MANIPUR
SECRETARIAT: FINANCE DEPARTMENT
(EXPENDITURE SECTION)

NOTIFICATION NO. 11/2025 - STATE TAX (RATE)

Imphal, the 17th September, 2025

No. TAX/4(53)/GST-NOTN/2016:— In exercise of the powers conferred by sub-section (1) of section 11 of the Manipur Goods and Services Tax Act, 2017 (3 of 2017), the State Government, on the recommendations of the Council, hereby makes the following further amendments in the notification of the Government of Manipur, Secretariat: Finance Department (Expenditure Section), No. 3/2017- State Tax (Rate), dated the 28th June, 2017, published in the Manipur Gazette, Extraordinary, *vide* number 112, dated the 29th June 2017, namely:-

In the said notification, in the TABLE, against S. No. 1, for the entry under column (4), the entry "9%" shall be substituted.

2. This notification shall come into force on the 22nd day of September, 2025.

N. ASHOK KUMAR,
Commissioner (Finance),
Government of Manipur.

Note: - The principal notification No. 3/2017- State Tax (Rate), dated the 28th June, 2017, published in the Manipur Gazette, Extraordinary, *vide* number 112, dated the 29th June 2017, and was last amended by notification No. 08/2022 – State Tax (Rate) dated the 18th July, 2022 published in the Manipur Gazette, Extraordinary, *vide* number 183, dated the 18th July, 2022.

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Digitally signed by
Thingbaijam Binodkumar Singh
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